

7

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/173/2016  
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman  
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

(1) T.v.P. Sai Vile  
Mr Harish Kumar

Counsel Mr  
R3

T.v.P. Sai Vile

2) B. Kantiraj  
for S Ramasubramanian  
& Associes

Counsel for  
Respondent  
R1, R2, R4-7

B. Kantiraj  
Counsel for  
Respondent  
R1, R2, R4-7

ORDER

Counsel for petitioner called but absent. No representation. Counsel for R3 present. Counsel for R1, R2 and R4 to R7 present. Time extended for filing of rejoinder. Put up on 14.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)